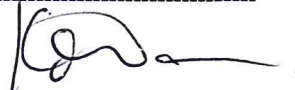

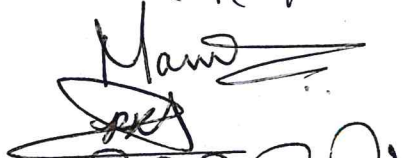
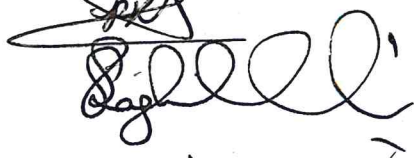
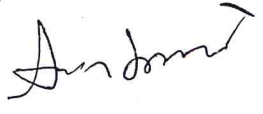


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------------------------|------------------------|-------------|---|
| CP 46/08 | IA 81/17 in TP 13/16 | Hearing on IA 81/17 | 397/ 398 | Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|---|
| 1. | SRINANDAN. K (7299914774) | Respondent No. 15 |  |
| 2. | B. C. THIROVENGADAM } MANIK B J. } | Petitioner |  |
| 3. | Penkal. K. Asim | Adv. for R2 & R3 |  |
| 4. | Raghuram Cadantni } C. R. Nandakumar } | R1, 4, 5, 7 & 8 |  |
| 5. | A. M. Sridharan 9940012655 | Counsel for R11, R12 |  |

ORDER

Counsel for petitioner is present. IA 81/17 is taken up today. Counsel for applicant in IA 81/17 is present. Counsel for other respondent is present. Heard both sides. Counsel for petitioner in main petition want to file reply to IA 81/17 He can file with the registry within a week and serve copy on the other respondents in IA81/17 and it is therefore listed for orders on 27/09/2017.


MEMBER(J)


MEMBER(T)